

footwear exports has increased from Rs. 11.30 crores in 1973-74 to Rs. 17.46 crores.

श्री राजदेव सिंह प्रश्न :- दूसरे भाग में उत्तर में मंत्री महोदय ने आंकड़े प्रस्तुत करने हुए बताया है कि 1974-75 में 60 करोड़ 85 लाख का एक्सपोर्ट किया गया है और 1975-76 में 10 महीनों में जनवरी तक, 45 करोड़ 9 लाख रुपये का एक्सपोर्ट किया गया है। अभी मान भ्रम में दो महीने और बाकी हैं। उस अंतराल से देखा जाये तो 1974-75 के मुकाबले 1975-76 में एक्सपोर्ट कम हुआ है। इन फिगरों में रहने हुए भी मंत्री महोदय उमीद करने हैं कि हमारा एक्सपोर्ट दिना-दिन बढ़ता जाएगा तो मैं यह जानना चाहूंगा कि यह कैसे संभव है ?

SHRI VISHWANATH PRATAP SINGH: These are not the full figures

MR. SPEAKER He expects to do better in two months (Interruptions)

कानपुर में कपड़ा और पटसन मिनो का बंद होना

* 87. श्री चन्द्र शैलानी क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि

(क) कानपुर में कितनी कपड़ा और पटसन मिलें बन्द पड़े हैं ,

(ख) क्या सरकार का विचार उन्हें अपने अधिकार में लेने का है और यदि हा, तो कब तक, और

(ग) इन मिलों के पुनः चालू होने पर कितने व्यक्तियों को रोजगार मिलेगा ?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):

(a) One jute and two textile mills are lying closed in Kanpur at present.

(b) Taking over of the mills by Government is dependent on a number of factors like availability of finance, managerial skill etc. necessary for re-opening the mills. Government are seized of the matter and efforts are under way to re-start the mills at the earliest.

(c) Number of persons to be provided employment in these mills would depend on the requirements at the time of re-opening.

श्री चन्द्र शैलानी मंत्री महोदय ने बताया कि कानपुर में 3 मिलें बन्द हुई हैं, दो वस्त्र मिल और एक पटसन मिल। मैं यह जानना चाहूंगा कि ये मिलें कब बन्द हुईं और उनके बन्द होने में पहले इनमें कितने मजदूर काम करने थे ?

मैं यह भी जानना चाहूंगा कि पिछले महीने फरवरी में उत्तर प्रदेश में मुख्य मंत्री की, क्या भारत सरकार में वाणिज्य मंत्री श्री चंद्रोपाध्याय, उद्योग मंत्री श्री पै और वित्त मंत्री श्री मुत्रशय्यम में इन तीनों मिलों के सम्बन्ध में कोई मुताकान हुई कि इनको चालू किया जाये ? अगर ऐसी बात हुई तो वह क्या है और भारत सरकार की तरफ से क्या आश्वासन दिया गया ?

इन तीनों मिलों में काम करने वाले मजदूरों के वेतन आदि की किलनी धन-राशि मिल-मालिकों की तरफ बकाया है और भारत सरकार ने उन मजदूरों की मजदूरी दिलाने और उसमें भगतान करने के लिए क्या उनसे कोई सम्पर्क स्थापित किया है या दबाव डाला है ? यदि हां, तो उनको कब तक रुपया मिल जायेगा ?

PROF. D. P. CHATTOPADHYAYA:
In these two mills the workers on rolls are:

Laxmi Ratan Cotton	,		
Mills Ltd	2576	
Atherton West Mills	2666	

The total number of workers involved is 5242. Secondly, we are in touch with the Government of U.P. and we had several rounds of discussions. It is a fact that the Hon. Finance Minister, Hon. Industrial Minister and myself had some discussions on the matter. There are some alternative avenues which we are exploring and I can assure you and through you the Hon. Member that a decision at the earliest will be taken. Here the managerial problem is the main problem because the State Government is not in a position to manage these mills. Financial difficulties are also there. But we are in touch with the Finance Ministry. We hope an early solution could be found and when these mills are reopened the dues of the labourers and other related problems will be certainly looked into.

SHRI S. M. BANERJEE: I would like to know from the Hon. Minister whether it is a fact that the Chief Minister of U.P. recently met the Hon. Minister and the Finance Minister and pleaded with them that these mills should be taken over by the National Textile Corporation of India because it is merely not a question of 5000 workers but if you take into account the temporary workers it will come to about 10,000 who are really facing starvation since last one year. I would like to know from the Hon. Minister whether a firm decision has now been taken that these two mills will not be handed over to those persons like Mr. Ram Ratan Gupta who have ruined these mills, but it will be taken over by the National Textile Corporation of India.

PROF. D. P. CHATTOPADHYAYA:
Yes, it is a fact that the Hon. Chief Minister of U.P. has requested that these mills be handed over to the

National Textile Corporation of India. As I have already said, this is one of the distinct possibility we are considering. As regards the second query, I would submit that we have no intention to hand over the mills to those people who are responsible for ruining them and closing them down.

Amount advanced by Nationalised Banks to Marginal and Small Farmers

***88. SHRI BHOGENDRA JHA:**
Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 253 on the 23rd January, 1976 regarding Deposits in and credits advanced by nationalised and other banks and state:

(a) the amounts advanced to the marginal and small farmers and rural artisans by the nationalised and other banks during the last three years, Statewise;

(b) the number of persons belonging to the weaker sections, who have been given advances on the basis of Preferential Rates of Interest Scheme during the above period; and

(c) whether it is proposed to bring the whole country under this scheme?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) to (c). A Statement is laid on the Table of the House.

Statement

Statewise data relating to outstanding advances of public sector banks and other scheduled commercial banks to farmers with land holding up to 2.5 acres and between 2.5 acres and 5 acres as at the end of March 1973, March 1974 and September 1974 are set out in the Statement laid on the Table of the House. [Placed in Library. See No. LT. 10423/76].

Present statistical reporting system does not provide for compilation of data separately regarding bank credit to 'rural artisans' as a specific group.